

**FAST TRACK SESSIONS COURT, SEWREE, MUMBAI**  
**IN THE COURT OF HHJ SMT. S. J. GHARAT**  
**COURT 33 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 25-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	SESSIONS CASE	100532/2017	The State Worli Police Station Vs Mahendra Rajendra Yadav and other 4	
2	SESSIONS CASE	100292/2018	The State of Kurla Police Station Vs Firoj Jabir Khan and Others	
<b><u>EVIDENCE</u></b>				
3	SESSIONS CASE	100573/2017	The State Mankhurd Police Station Vs Smt.Farida Saddam Shaikh	
4	SESSIONS CASE	100611/2017	The State Shivaji Nagar Police Station Vs Mohd. Hasan Shahid Khan @ Raja Batla and other 1	
5	SESSIONS CASE	100285/2018	The State of Nagpada Police Station Vs Mohd. Nafees Mohd. Habib Mansoori	
6	SESSIONS CASE	100374/2018	The State of Wadala T.T. Police Station Vs Sammer Sunil Kamble and Other 05	z
7	SESSIONS CASE	1000467/2018	The State of Park Site Police Station Vs Samshuddin Habibullah Shaikh @ Babla and Other 1	PP
<b><u>N.B.W.(READY)</u></b>				
8	SESSIONS CASE	100677/2017	The State Ghatkopar Police Station Vs Mohd. Altaf @ Papa Aslam Ansari	
9	SESSIONS CASE	100306/2018	The State of Shivaji Nagar Police Station Vs Imran Firoj Khan	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	SESSIONS CASE	100470/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Saddam Saeed Khan	APP

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